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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 141 (RE-2008) /2004-2009

NEW DELHI DATED THE 4th February, 2009

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-2009, the Director General of Foreign Trade hereby makes the amendments in Appendix-5 (List of Inspection and Certification Agencies) of the Handbook of Procedures (Vol.I):

1. The Agency at Sl. No. 55 of the Appendix 5 (M/s Intertek Deutschland GmbH, Germany) is hereby delisted from the Appendix.

This issues in Public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Govt. of India

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